

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.- 308
IB - 2728/ND/2019

IN THE MATTER OF:

M/s. Om Logistics Ltd.

Vs

M/s Serval India Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 20.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sunny Jaiwal, Adv.

For the Respondent

: Adv. Priya Darshani, Sumeeta Ojha

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file rejoinder within one week. Let the same be filed. No further adjournment will be granted on any ground. List the case on **31.01.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)